

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4779

ANSWERED ON:22.12.2014

UNEMPLOYED DUE TO CLOSURE OF INDUSTRIES

Birla Shri Om;Gaddigoudar Shri Parvatagouda Chandanagouda

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is aware that a large number of workers have been affected and/or rendered unemployed due to closure of a number of industries/factories and firms including Air India and BSNL in the country;
- (b)if so, the details thereof indicating the number of industries/factories/firms, closed down and workers affected during each of the last three years and the current year, State/UT-wise including Tamil Nadu;
- (c)whether the Government proposes to revive the closed industries/factories and provide alternative employment to the workers/employees rendered unemployed;
- (d)if so, the details thereof and the number of workers likely to be benefited as a result thereof, State/UT-wise and if not, the reasons therefor; and
- (e)the other remedial measures taken by the Government to provide employment to the workers rendered unemployed as a result of closure of industrial units and firms in various parts of the country?

Answer

MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): As per the report furnished by the Office of the Chief Labour Commissioner (Central), there are no incidents of closure of industries/factories in the Central Sphere, including the Air India and BSNL during the last three years and the current year. However, the details of closure of industries/factories, in the State sphere, and the number of workers affected during the last three years and the current year, State/ UT-wise including Tamil Nadu as per the information compiled by the Labour Bureau is at Annexure.

(c) to (e): The Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises, runs a Scheme for Counseling, Retraining and Redeployment (CRR) for the benefit of separated employees of Central Public Sector Enterprises (CPSEs) since 2001-2002. The objective and scope of the CRR Scheme is to provide opportunities of counseling, retraining and redeployment to the separated employees (Voluntary Retirement Scheme/ Voluntary Separation Scheme optees) who have been rendered surplus as a result of modernization, technology upgradation and manpower restructuring in the CPSEs. Available job opportunities are also provided to unemployed persons through the Employment Exchanges under the State Governments.